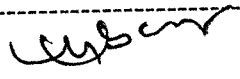



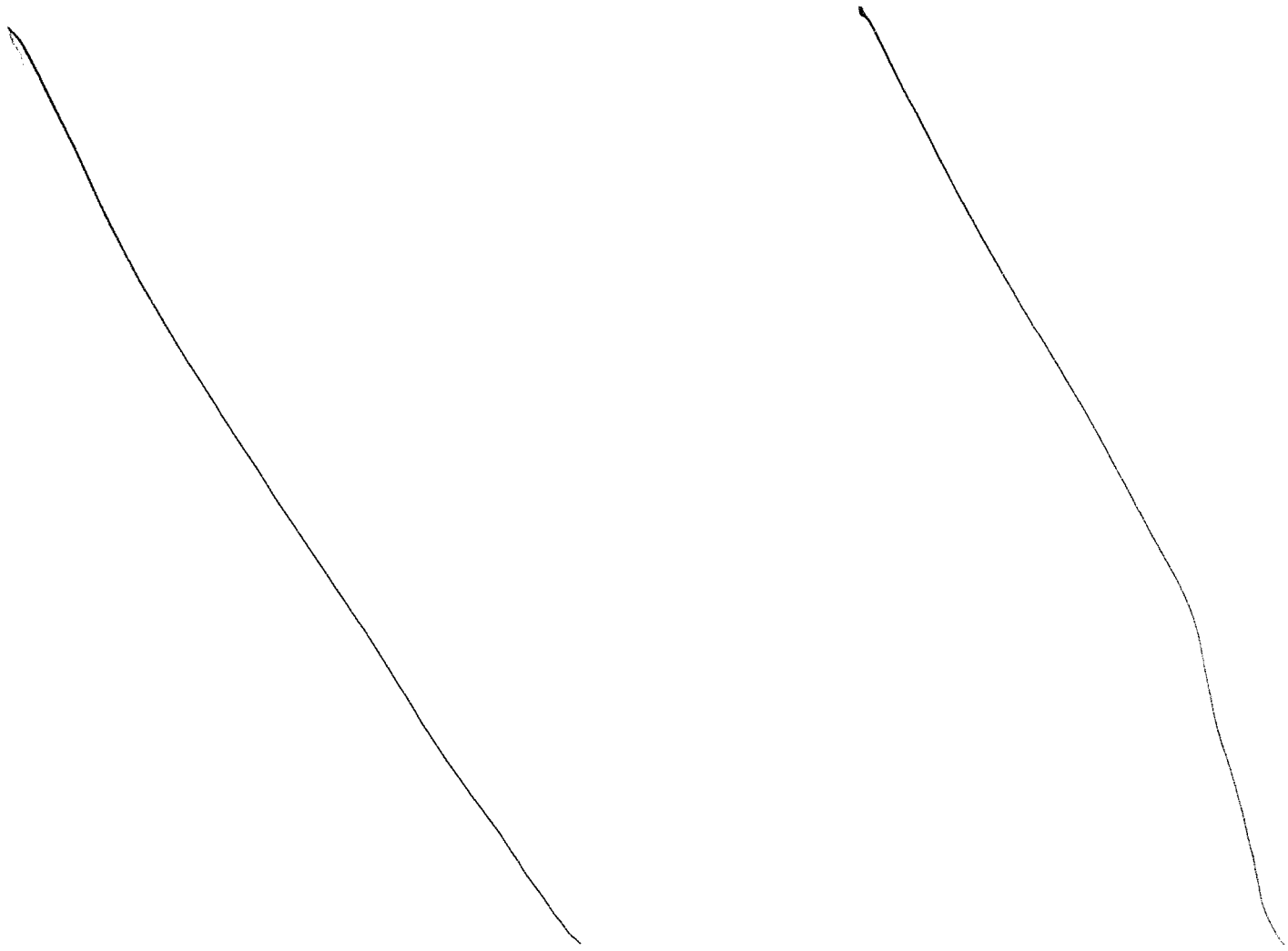
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10/9/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/760/IB/2018
NAME OF THE PETITIONER(S) : GLOBE ECOLOGISTICS PVT LTD
NAME OF THE RESPONDENT(S) : REGEN POWERTECH PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1	Vijay B. Umbachiza	Applicant	
2	S. Aravindan for Fox Mould & Associates	Counsel for Comptee Desire	



(11)

CP/760/IB/2018

ORDER

Counsel representing both the parties are present. A joint memo of settlement signed by both parties has been filed. Memo is taken on record and shall form part of this order.

In view of the above, **matter is closed as settled.**

^{-sd-}
(S VIJAYARAGHAVAN)
Member (Technical)

^{-sd-}
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

knp